

**Central Administrative Tribunal
Principal Bench, New Delhi**

MA No.3013/2019

in

OA No.3071/2017

New Delhi, this the 16th day of September, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K.Bishnoi, Member (A)**

Anzar Hasan
Age-49, Dispatch Rider
S/o Lt. Manzar Hassan
R/o 426, GF, Zakir Nagar West
Jamia Nagar, New Delhi-25. ... Applicant
(None)

Versus

1. Central Waqf Council
Through Secretary
Office: P-13 & 14, Sector-6
Pushp Vihar
Opposite Family Court, Saket
New Delhi – 110 017. ...Respondents

ORDER (ORAL)

Hon'ble Mr. S.N. Terdal, Member (J)

Heard.

MA No.3013/2019 filed for withdrawal of OA. The same is allowed for the reasons stated therein. Accordingly, the OA is dismissed as withdrawn.

**(A.K.Bishnoi)
Member (A)**

**(S.N. Terdal)
Member (J)**

